

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

REVISED SUPPLEMENTARY CAUSE LIST DATED 02.06.2020 (TUESDAY)

COURT – II

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 943 of 2019	Swwapnil Bhingardevay. Vs. Khandoba Prasanna Sakhar Karkhana Ltd. & Ors.	Murani Kumar	Anandh K CS Ritesh Mahajan-R2 Abhijit Mittal-R4

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By the order of Hon'ble Acting Chairperson

-sd/-

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